

CENTRAL INFORMATION COMMISSION
Club Building (Near Post Office),
Old JNU Campus, New Delhi - 110067.
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Decision No. CIC/SG/A/2009/001066/3892
Appeal No. CIC/SG/A/2009/001066

Relevant Facts emerging from the Appeal:

Appellant : Mr. Prem Kumar
A-2, B-179C, MIG Flats,
Paschim Vihar,
New Delhi.

Respondent : Mr. C.K.Ramaswany
PIO
National Council for Teacher Education
(A Statutory Body of the Govt. of India)
Wing-II, Hans Bhawan, 1,
Bahadur Shah
Zafar Marg,
New Delhi-110002.

RTI application filed on : 18/08/2008
PIO replied : 04/09/2008
First appeal filed on : 30/01/2009
First Appellate Authority order : 16/03/2009
Second Appeal received on : 08/05/2009

The appellant has sought following information regarding Dr.Anil Shukla, Dy. Secretary, NCTE New Delhi under Right to Information act:-

Sr. No.	Information sought	PIO's reply
1	Minutes of the selection committee in which Dr.Anil Shukla was appointed in the NCTE, MHRD, New Delhi along with a copy of his appointment letter.	Minutes of the Selection Committee and a copy of the appointment letter had already been provided.
2.	Bio-Data of Dr.Shukla, photocopies of all his certificates pertaining to his academic and professional qualifications along with experience certificates if any.	Bio-Data of Dr.Shukla submitted as part of application to the post of DS/RD in 1995 had already supplied to you and photocopies of all certificates pertaining to his academic & professional qualification had already provided.
3.	How many times he has been suspended from NCTE, MHRD New Delhi and the grounds of suspension?	Dr.Shukla was placed under deemed suspension on 06/02/07 when he was detained in police custody on 06/02/07 for a period exceeding 48 hours. A copy of suspension order has already supplied. He was reinstated vide Office Order dated

		27.12.2007.
4.	Status of latest case in which he was caught red handed by the CBI and subsequently suspended by the NCTE.	The case has been closed with the approval of the competent authority.
5.	What is his present status in NCTE?	Dr.Shukla is at present working as Dy. Secretary in NCTE Hqrs, New Delhi.

The First Appellant Authority's Order:

The First Appellant Authority's Order that "it has not been possible for the PIO to provide part information on S.No. 2 & 3, i.e. the experience certificates of working in S.P.College, Chhattarpur, M.P. and Navodaya Vidyalaya, New Delhi. Hence, replies to both your applications are in accordance with the available records."

Relevant Facts emerging during Hearing:

The following were present

Appellant: Absent

Respondent: Mr. C.K.Ramaswany, PIO

The appeal has been filed since the appellant did not get the copy of the experience certificates of Dr. Anil Shukla. The PIO has stated earlier that these are not available on the records and reiterates this before the Commission. Since the record is not there the PIO is unable to furnish this information.

Decision:

The appeal is dismissed.

All available information has been provided to the appellant.

This decision is announced in open chamber.

Notice of this decision be given free of cost to the parties.

Shailesh Gandhi
Information Commissioner
29 June 2009

(In any correspondence on this decision, mentioned the complete decision number.)

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